

- (3) New parties cannot be given advances without the approval of the Reserve Bank of India. Similarly for increasing the level of credit to existing parties Reserve Bank of India's approval is required.
- (4) The Reserve Bank of India advised the banks to pursue a policy of cautious lending against foodgrains so as to prevent the undue holding of stocks by the borrowers.
- (5) In April, 1973 the minimum margin on bank advances against foodgrains was increased from 50 per cent to 60 per cent. Simultaneously the minimum interest rate was also increased from 10 per cent to 12 per cent on these advances.
- (6) In May, 1973 the banks were advised to ensure that no loans against the security of wheat are outstanding in favour of any wholesale trader or retail trader other than those who have license from the concerned State Governments to hold stocks.
- (7) In May, 1973, the banks in the main wheat producing States of Punjab, Haryana U.P., M.P. and Bihar, were asked to undertake a special review of credit limits exceeding Rs. 20,000.

Regarding the amount of advances given to each of the big foodgrain dealers in accordance with the law and practice and usages customary among the bankers it is not possible for a bank to divulge information regarding dealings with its individual constituents.

12.03 hrs.

### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

#### REPORTED SPURT IN THE ACTIVITIES OF NAGA HOSTILES IN MANIPUR

**SHRI M. RAM GOPAL REDDY** (Nizamabad): I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:

The reported spurt in the activities of Naga hostiles in Manipur leading to killing of 17 jawans and 2 civilians.

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT). Sir, Government view with serious concern the violent attack by the Naga Hostiles on the security force. There were 4 incidents of security forces being ambushed in the hill areas of Manipur since 1st July 1973. Seventeen security forces personnel were killed and 14 wounded. Two civilians were also killed. Details of casualties inflicted on the Naga Hostiles in the course of exchange of fire are not known.

Operations launched by the security forces in the affected areas are in progress. All assistance is being provided to the Government of Manipur who along with the intelligence agencies and the security forces are taking appropriate steps to counter the activities of the Naga hostiles and provide satisfactory protection to the villagers.

**SHRI M. RAM GOPAL REDDY:** Mr. Speaker, Sir, at the very outset, I offer my heartfelt condolences to the bereaved families of the jawans and the civilians.

This problem of the Naga hostiles is with us for the last several years and when China became hostile to us, they started training Naga hostiles in their country. Recently, they have

trained about 800 Nagas and equipped them with automatic weapons, and the hostiles have managed to enter India, and they are starting all these violent activities. I want to know from the Minister whether it is a fact that 800 people have recently entered our country, and why our Intelligence and the other departments concerned have not found out that they were entering our country. When our Intelligence could locate the Gazi which sailed from Pakistan to Vizag, why is it not possible to trace out the entry of the hostile Nagas into our country? These 800 people may be microscopic minority, but it is enough to create terror in the villages. There is information that the hostile Nagas are moving in batches of two or three and are moving very freely in the villages. I want to know why the administration has not got hold of these people so far. The Minister says that about the casualties inflicted on the hostile Nagas he has got no information. After all, when they were engaged in these activities, when he knows that so many people were on our side, why is the information not forthcoming from the Minister?

I went further to know whether only these 17 jawans and two civilians have died in the ambush or whether there are any more casualties which did not come to light. I want to know what steps the Nagaland Government is taking.

I also read in the papers that our security forces have been reinforced. I want to know why the security forces were not sent in advance and why we are not taking precautionary steps. When an incident takes place, then alone we are taking precautionary measures. We know the attitude of China. There is trouble in Baluchistan and the North-West Frontier Province of Pakistan and China wants to equate India with those areas to tell the world that there are the Nagas in India and also there is trouble in Nagaland and Manipur and other places. That is why I request the

Minister to make a detailed statement why precautionary measures were not taken and why this situation is coming up now and then.

Moreover, several times our Government is trying to have some negotiations with the underground Nagas. This is not correct. We cannot discuss with *deshdrohis*; with Phizo sitting in England; we also demand from the Government of Britain that Phizo should be handed over to us. Some how or other he managed to escape from our country to Britain. There, he has taken the citizenship of Britain. I want to know what steps the Government of India is taking, and though China is unfriendly to us, whether we are going to lodge any protest with the Government of China that they are indulging in an attitude of hostility towards us, and whether are going to do the same towards them if it comes to that, I want to have a detailed statement from the Minister.

**SHRI UMA SHANKAR DIKSHIT:**  
It was known that about 100 to 150 Naga hostiles were lurking in the Nagaland-Burma border. During this period, since April, 1973, small numbers in twos and threes of these hostiles have been coming into Nagaland through the Tuensang district and they were also going to the area inhabited by the Nagas in the northern portion of Manipur area. This process has been going on in a kind of continual trickle. The terrain is such and particularly after the rainy season some kind of direct confrontation in the army style is not possible. But otherwise steps have been taken from time to time.

It is true that the certain number of Naga hostiles were known to have gone through to China. And, they had returned. They were on the Burma border. When pressure increased on the Burma border, they had been coming into Nagaland. Now recently, particularly in July, they have been going to the Manipur side. The important point is that the Government of Nagaland and the people of Naga-

[Shri Uma Shankar Dikshit]

land are determined not to encourage them. As the House is aware the underground Naga activity was declared illegal in September-October 1972. Since then this entire activity has been treated as such and action has been taken. Normally during this time, as the middle of August approaches there is an attempt made to catch the public eye in foreign countries, particularly Mr. Phizo, who goes on putting pressure upon them. Pressure upon the underground Nagas is from below and above, so that they can justify their existence.

Four incidents have been taken place on 10th July, 27th July, 31st July and 1st August 1973. I can give the particulars of casualties. On 10th July, a BSF convey on way from Chassad to Imphal was ambushed by the Naga underground 4 miles north-east of Shang Shak. 5 personnel of BSF and 2 civilians were killed and 1 personnel of BSF was injured. The underground took away 3 rifles and 400 rounds of ammunition.

On 27th July a CRP convoy was ambushed by the Naga underground near Dailong in Manipur West District. 3 personnel of CRP and 2 members of the Village Volunteers Force were killed and another 4 personnel of CRP and 1 member of the Village Volunteer Force were injured.

On the 31st July, a convoy of 20 Assam Rifles was ambushed near Ukhrul in Manipur East District 2 personnel of Assam Rifles were killed and 4 injured of whom 2 were in serious condition.

On the 1st August, a convoy of Assam Rifles going toward Mao was ambushed, 1 km from Mao township. In this incident, 5 personnel of Assam Rifles were killed and 3 injured.

Intimation has been received that one Naga hostile has been killed in the operations on the Nagaland side.

Operations have been started and a coordinated effort is being made between Assam Rifles, BSF and the local force. Firm action is being taken. On the other side also, a newspaper report says that 10 hostiles have been killed. I tried to get confirmation of this from the Manipur Government but it is not possible to get it. These figures are not unexpected, but we cannot say whether the number of casualties mentioned is correct or not. But some casualties are likely to have taken place in the hostiles side.

SHRI M. RAM GOPAL REDDY:  
Have you any information that these Nagas were trained in China.

SHRI UMA SHANKAR DIKSHIT:  
There was information that the 100 to 150 hostiles that were said to be on the border of Burma were believed to have received some training in China.

श्री मुकुण्ड चन्ड कच्छबाय (मुरैना) मंत्री महोदय ने जो बक्तव्य दिया है और प्रश्नों का जो उत्तर दिया है उसमें ऐसा लगता है कि यह कोई नई घटना नहीं है। नागा विद्रोही पिछले अनेक वर्षों से लगातार अपनी गति-विधियों को चलाते आ रहे हैं और उन गति-विधियों को रोकने में सरकार पूणतया विफल रही है। अनेक वर्षों में वे जान में जान कर प्रशिक्षण ले कर आते रहे हैं और वहाँ से हथियार भी ले कर आते रहे हैं लेकिन उसको रोकने में भी सरकार असफल रही है। मंत्री महोदय ने बताया है कि अब हमारे सैनिक इम्फाल की ओर आ रहे हैं तो उन पर हमला किया गया। तीन स्थानों पर इस प्रकार से हमले हुए, घात लगा कर हमले किए गए। मैं जानना चाहता हूँ कि अब हमले हुए उस समय हमारे कितने जवान बचे और जो जो रहे थे और हमला करने वाले कितने विद्रोही थे और उनके पास किस प्रकार के हस्त्र थे और हमारे लोगों के पास किस प्रकार के हस्त्र थे? क्या हमारे लोगों को

यह आदेश दिया गया है कि यदि वे हमला करें तो वे कुछ करे नहीं, मर खाने जाए, देखने जाए? नागा विद्रोहियों में क्या कुछ शस्त्र आपने पकड़े है और यदि हा तो क्या वे चीनी शस्त्र थे? कितने शस्त्र आपने पकड़े है? वे कहा के बने हुए है?

युनाइटेड नेशनल फ्रंट के नाम की जो संस्था है वह आदिवासी लोगों में भारत विरोधी प्रचार करती है, यह समाचारपत्रों में आया है। लेकिन सरकार के द्वारा उनके विरुद्ध कोई कार्रवाई नहीं की गई है। मैं जानना चाहता हू कि कितने हमारे लोग मारे गए और उनको क्या मुआबजा दिया गया है? हमारे कितने लोग मरे हैं इसकी सूचना प्राप्त करने में तो आप सफल हुए हैं लेकिन दूसरी तरफ के कितने मरे हैं इसकी सूचना आपके पास नहीं है। क्योंकि वहां की सरकार यह सूचना देने में असफल रही है? क्या कठिनाई है कि यह जानकारी आपको नहीं मिल सकी है? क्या आप जवानों को इस प्रकार के आदेश देगे कि नागा विद्रोहियों को जहा कही भी वे मिले देखने ही गोली मार दो? आपने शांति वार्ता करके भी देख लिया है। अनेकों बार आप उन के बान्धन कर चुके हैं। आपको कोई सफलता नहीं मिली है। अब सफलता नहीं मिली तो अब क्या यह सब में अच्छा तरीका नहीं है कि वहा की सरकार को और अधिक सहायता दे कर अधिकार दे कर जवानों को छूट दी जाए कि जहा भी विद्रोही नागा मिले उनको मार दो गोली? क्या आप इस प्रकार के आदेश देने को तैयार हैं कि जहा भी विद्रोही नागा मिले उनको या तो पकड़ लिया जाए या गोली मार दी जाए?

श्री महोदय ने कहा है कि उनको सहायता दी है? मैं जानना चाहता हू कि किम प्रकार की सहायता उनको दी है? क्या आप बनाएंगे उन चीजों को जो आपने उनको दी हैं या कौन कौन सी सहूलियत आपने दी

है, यह आप बनलाएंगे? क्या आप कोई ऐसा उपाय कर रहे हैं कि नागा विद्रोहियों को पकड़ लिया जाए और हमेशा हमेशा के लिए यह झगड़ा समाप्त कर दिया जाए? आप दिन वे झगड़े करते हैं, आप दिन लोगो मार देते है, सीधे सादे लोगो की मार देते है, जवानो को मारदेते हैं। यह हमेशा की दिक्कत समाप्त हों इसके उपाय आप करेगे? काफी मात्रा में आप खर्च कर रहे हैं थोड़े में लोगों को पकड़ने के लिए, लेकिन अभी तक आप उनको पकड़ नहीं पाए है। देश के अन्दर आर्थिक संकट है। अगर यह खर्च बच जाए तो उस आर्थिक संकट को कुछ हद तक दूर करने में इसमें सहायता मिलेगी। अब तो ऐसा ही लगता है कि आपके पास एक ही रास्ता बचा है कि नागा विद्रोहियों को पकड़ो और अगर पकड़ नहीं सकते तो मारो ताकि जिनकी जल्दी हो सके इनकी गतिविधियों बन्द हो। जो सरकारें उनको मदद देती हैं उन सरकारों के प्रति हमारा रवैया इस प्रकार का नहीं होता कि हम उनको उनको मारके कि वे इनको प्रोत्साहन न दे। जो विद्रोही दूसरे देशों में चले जाते हैं वहा की सरकारों से मिल कर उनके खिलाफ कोई कार्रवाई करने का भी क्या आपका इरादा है?

श्री उमाशंकर दीक्षित : माननीय सदस्य ने कहा कि बहुत दिनों में कठिनाई चल रही है। लेकिन उनको समरण होना चाहिये कि परिस्थिति पहले बहुत गंभीर थी। नागाओं के साथ फौज का मुकाबला वर्षों तक किया गया। अन्त में सारी परिस्थिति पर विचार करके नीति बदली गई। नागालैंड बनाया गया। उनकी सरकार बनी और सब से नागालैंड के लोग ही उनके साथ मुकाबला कर रहे हैं। यह किस तरह की लड़ाई होती है मैं समझता हू कि माननीय सदस्य को इसका पूरा अनुमान नहीं है। वहा पर पहाड़ी सड़के हैं। अक्सर यह होता है कि जूक की जीप में जिस में चार पांच हमारे सिपाही होते हैं, उस पर वे हमला करते हैं या फिर

## [श्री उन्नासकर दीक्षित]

उदास पर आखिर वाली पर करते हैं जब बाकी तो भ्रमे निरुत गई होरो है। दोनों जोरों के बीच में काफी अन्तर रखा जाता है। पशुओं में से क्रूर कर एक दम भावे हैं और गुरोवः तरोक से मार कर निरुत जाने हैं। ऐसा कुछ नहीं है कि फौव खडा हैं और उससे मुकाबला हो रहा है। अगर इस तरह से सामना हो जए तो कोई प्रश्न नहीं है। उनकी इतनी कम शक्ति को देखने हुए, अधिकृति अधिक नैरुत मी या पंद्रह मी चारो तरफ सब मिला करके, बर्मा बोर्डर में टा चीन के हिस्से में कोई रह गए हो सब मिला कर, तो एक दिन की लडाई में भी वे ठहर नहीं सकते हैं। वहां का टैरेन वहां की जो पहाडी सड़ने हैं वे इस तरह की है कि वहां एक जगह इकट्ठे हो कर लडाई नहीं की जा सकती। माननीय सदस्य को यह ठीक सूचना मिली है कि हम ने जो हथियार बगैरह पकड़े हैं, उन पर चीनी निशान हैं। हम इस बात को सामान्य मान कर नहीं चन रहे हैं। हम इस को चिन्ता का विषय समझ रहे हैं। हाल में चीन के साथ हमारे सम्बन्धों में कोई विपरीत परिस्थिति उत्पन्न हुई हो, ऐसा नहीं है। ये तो पहले से चले आ रहे हैं। उन की बीच में आमदो-रफ्त रही है, इस से इन्कार नहीं किया जा सकता है, और हम इन्कार करना भी नहीं चाहते हैं। क्रोज की और ने हवें मालूम हुआ है कि नागा विद्रोहियों से 1 मितम्बर, 1973 में 21 अप्रैल, 1973 तक 7.62 की चीनी पैटन की चार राइफलों एम० एम० जी० 7.62 की एक राइफल, 19 हूँड्रीनेड, 8 राकेट और एम्पुनीशन के 62 राउंड पकड़े गये हैं।

जो सूचना हमारे पास मणिपुर और नागालैण्ड की सरकार से आई है, उस से यह विदित हुआ है कि मणिपुर में 1 जनवरी से 31 मई, 1973 तक 95 नागा होस्टाइल पकड़े गये और 38 आत्मसमर्पण किया और इसी अवधि में नागालैण्ड में 594 नागा होस्टाइल पकड़े गये और 385 ने आत्म-समर्पण किया।

अगर हम पूरा चित्र देखें, तो परिस्थिति अधकारपूर्ण, या माननीय सदस्य जैसी बताते हैं, वैसी, नहीं है। हमारी फौज काम कर रही है और वह देखेगी कि समय पा कर इस परिस्थिति पर सम्पूर्ण नियंत्रण हो सके।

श्री हुकमबन्ध कडशाय : मैंने नेसलन फ़ूट के बारे में पूछा है, जो भारत-विरोधी प्रचार कर रहा है और आदिवासियों में पच्चे बाट रहा है। मंत्री महोदय ने उस का उत्तर नहीं दिया। मंत्री महोदय ने कहा है कि सरकार ने उन्हें अच्छे माधन दिये हैं। मैंने पूछा है कि उसने कौन कौन से साधन दिये हैं, जिस से वे मफल हो सकें।

श्री उन्नासकर दीक्षित : हमारी रण-नीति करा होगी। समझ में वह सूचना देने का प्रश्न नहीं है। जहां तक प्रचार का सम्बन्ध है मणिपुर और नागालैण्ड में कोई प्रचार नहीं कर सकता है। जो प्रचार होता है, वह बाहर होता है और उस पर नियंत्रण नहीं किया जा सकता है।

श्री हुकमबन्ध कडशाय : मैंने आदिवासियों में भरने वालों को मुक्त करने दिये जाने के बारे में भी पूछा है।

श्री उन्नासकर दीक्षित : मुझावजा अवश्य दिया जायेगा। इस समय डीटेन्ड

मेरे पास नहीं हैं, लेकिन मुझाबका जकर दिया जाता है—जकर दिया गया होगा।

श्री धनुना प्रसाद बंडल (समस्तीपुर) :  
 अध्यक्ष महोदय, नागालैण्ड और मणिपुर की जो भौगोलिक स्थिति है, उसको ध्यान में रखते हुए भारत सरकार ने बड़ी सफलता पाई है। बर्मा के उत्तर में जो तत्व गड़बड़ कर रहे हैं, उन की रोक-थाम के लिए बर्मा सरकार हर समय सचेष्ट रहती है। दक्षिण में उस की सीमा भारत के साथ लगी हुई है और हमारे दोनो देशों में मैत्री सम्बन्ध हैं। हम की तुलना में चीन की हम से काफ़ी शत्रुता रही है और वह चाहता है कि किसी न किसी तरह भारत के पूर्वोत्तर क्षेत्र में वातावरण को बग़ावत विधाकत बनाये रखा जाये। मैं यह जानना चाहता हूँ कि क्या बर्मा सरकार और हमारी सरकार मिल कर उत्तर में 250 मील के बांडर पर और अराकान की तरफ 150 मील के बांडर पर सीमा सुरक्षा के सम्बन्ध में अधिक कड़ी व्यवस्था करेंगे। मैं समझता हूँ कि अगर बर्मा सरकार से मिल कर बांडर सिक्किम को ज्यादा मजबूत किया जाये, तो इन गतिविधियों को एकदम रोक जा सकता है।

गत धार सालों में देखा गया है कि जब-जब इन्वैजन का वक्त आता है तो भूमिगत नागा लोग इस प्रकार के षडयंत्र और उपद्रव कर के विश्व को बताना चाहते हैं कि उन की भी एक सस्था है, जो भारत के विरोध में है। नागालैण्ड की एसेम्बली में सेमा साहब ने कहा कि ये मिस्साइल लोग हैं। मैं समझता हूँ कि वह स्थिति को पूरी तरह समझ नहीं सके हैं। मणिपुर में इस समय राष्ट्रपति शासन लागू है। होस्टाइल नागा इस लिए भी ये कार्यवाहियाँ करते होंगे कि अपने इन्वैजन में हम को सफलता मिलेगी। शासक भाषी, उच्चरस और तांगिसांग

जिलो में उन्होंने काफ़ी घातक फैला रखा है, जिस के प्रति भारत सरकार सजग है। लेकिन मैं यह जानना चाहता हूँ कि सरकार अपनी नीति स्पष्ट करे कि क्या हमारी मिलिटरी इन्टेलीजेस पूरी शक्ति से काम कर रही है या नहीं। उस को और भी जोरदार बनाने की आवश्यकता है, ताकि भविष्य में इस प्रकार की घटनायें न हो सकें।

अध्यक्षारो में ध्याया है कि 31 जलाई, को बड़ी भूटभेड़ हुई, जिस में दस होस्टाइल नागा मारे गये। गृह मंत्री ने बताया है कि काफ़ी मात्रा में चीन के बने हुए हथियार मिले हैं। यहाँ के ग्रामीणों से हमें जो सहयोग मिल रहा है, उस को देखते हुए अगर हम बर्मा सरकार के साथ मिल कर पूरी शक्ति के साथ काम कर सकें और हमारी मिलिटरी इन्टेलिजेंस पूर्णतया सजग और सचेष्ट हो तो वहाँ के टेरन, भौगोलिक स्थिति के बावजूद ऐसी घटनायें कम हो सकती हैं और वहाँ के लोगों के जानी-माल की रक्षा हो सकती है।

श्री उमाशंकर बीक्षित माननीय सदस्य ने एक बड़ी महत्वपूर्ण बात कही है। मैं स्वयं यह कहना चाहता था, लेकिन मैंने उस समय समझा कि वह इतनी आवश्यक नहीं है। वहाँ के राजनैतिक दल, युनाइटेड डेमोक्रेटिक फ़्रंट, चुनाव की दृष्टि से भी इन बातों को देख रहे हैं और यह कुछ विशेष आश्चर्य की बात नहीं होगी, यदि ये जो चुनावों में इस समय बढ़ रही हैं इन का सम्बन्ध अपने वाले चुनाव की तिथियों से हो। उन की कल्पना या धनमान इस प्रकार का ही सकता है— मैं समझता हूँ कि है—कि यदि इस तरह की घटनायें होगी, तो उन के अधिक प्रतिनिधि चुने जायेंगे। यह एक घासका का विषय है। लेकिन इन का राजनीति में थोड़ा-बहुत विचार हो सकता है, विशेषकर

[श्री उमाशंकर चौधरी]

हिंसावादियों में, परन्तु उस को अधिक महत्व देना उचित नहीं है।

माननीय सदस्य ने माओ और उबकल की स्थिति का उल्लेख किया है। वह सत्य है, लेकिन मैं यह विश्वास प्रकट करना चाहता हूँ कि हमारी सारी शक्ति इस स्थिति का सामना करने में लगी हुई है। यदि हमारी कोई कमजोरी रही होगी तो यह कि इस बीच में जब घटनाएँ कम हुईं, तो ऐसा समझा गया कि कदाचित् परिस्थिति अब पूर्णतया नियंत्रित हो गई है, या अब हमें अधिक सतर्क रहने की आवश्यकता नहीं है। परन्तु स्मरण रखने की बात यह है कि चारों घटनावे एम्बुश की, छापे की हैं, कहीं इकट्ठे हो कर लड़ाई नहीं हुई है, जिस की पहले से कल्पना की जा सके या सूचना हो। मैं माननीय सदस्य को आश्चर्य करना चाहता हूँ कि हमारी ओर से व्यवस्था में देरी या लड़ाईके लिए सामान पहुँचाने में किसी तरह की कमी नहीं रहेगी और प्राप्त देखेंगे कि इस तरह की घटनाएँ कम हो जायेगी।

MR. SPEAKER: Shri Devinder Singh Garcha—not here

SHRI NAWAL KISHORE SINHA (Muzaffarpur): I have read the statement the hon. Minister has made and also the answers. I am afraid the statement as well as the answers raise more questions than they actually answer.

We would like to know whether it is a fact that not 150 or 200 as the minister has claimed but actually about 800 hostiles have crossed into India from China since April, after receiving sufficient training and sufficient arms. From the way they are behaving it is quite clear that their strength in both these matters—their numerical strength as well as armed strength—is sufficient to cause annoyance, not only annoyance, actually

cause some killings to our armed personnel. Will the Government find out whether the figure quoted by the newspapers, viz. 800 is correct?

The hon. Minister has said about the figure is that they are only in the vicinity of 1300. Now, what is the basis for this information? If 800 can come in one lot from China, how is it to be believed that there are only 1300 hostiles in the whole area of Nagaland, Manipur, Burma and other places?

They came in April. When did the Government know that they have crossed over to this country and what steps taken between April and July to see that they are apprehended or at least made ineffective, that they do not lay ambush and kill our jawans and civilians?

Another question is that when they lay ambush and kill our men, we also return the fire. Why cannot we know as to what is the number of Naga hostiles killed? The areas are under our control. Or are they under the control of the Naga hostiles? If the area is under our control, it should not be difficult for our army to go and find out as to how many Naga hostiles have been killed and whether any have been killed at all. This cannot be a convincing answer the inability of the Government is concerned to find out as to how many have been killed. Just now the hon. Minister referred to a press report and said that 10 hostiles are reported to have been killed. It is not a matter of ambush. If you kill ten persons in one place, it is regular fighting, not ambush. You can kill one or two but you cannot kill ten persons in one place in an ambush. It should be a regular fighting. Therefore I feel that the Minister is not being served properly by persons in Manipur and Nagaland and he has got to collect more information.

Another thing is about the attitude of China. We in this House at least



some of us, have been expressing a great desire, an ardent desire, to become friends with China. I have not spoken on this point so far, but I do not understand why this House should show such concern and eagerness to become friendly with China, as if on its terms and as if on any term that it may like to dictate, so long as they are training these men. We are not training Tibetans here. We are keeping them as our guests. But they are training these Nagas and giving them arms and also literature. The hon. Minister did not refer to the literature these Naga hostiles have brought from China. There is a reference to literature brought by China trained Naga hostiles in all the newspapers. So long as this belligerent attitude of China continues there is no point in our expressing our concern in this House for friendly relations with China. It can never come if this is the attitude of China. What steps have Government taken in view of the fact that we have diplomatic relations of some kind with China? What does Government propose to do with regard to that? With regard to church leaders we know what role they have been playing now in the matter of Nagaland. They have been almost provoking them to demand autonomy for Nagaland. It is they who put into their minds this thought that Nagaland must be a free State and all that. Now these people have become friends with us and they want us to talk with 1300 persons, according to the hon. Minister who are not reconciled to the fact that Nagaland is part of India. We have got to watch the role of church-leaders very carefully. I would like to know whether such a careful watch is kept. Thank you.

**SRI UMA SHANKAR DIKSHIT:**  
If the hon. Minister had carefully heard what I said he would not have come to the conclusion to which he had come. When I said that 80 to 100 people had come and that 100 to 150 were hostile Nagas who were supposed to be lurking on the border of Burma and Nagaland, I did not say,

these were the only Naga hostiles that were there. I mentioned that from 1300 to 1500 is the total number estimated to be all over the place, in the borders, in Manipur, Nagaland, everywhere. I also said that they have come in twos and threes and so on. I am in a position to correct his statement. So far as the casualty of ten persons is concerned I said that this was not unexpected, because operations have been in progress. This won't be surprising—although I am not able to confirm it,—this could have happened only on the 31st of July or the 1st August. It could have happened, there is nothing surprising about it.

So far as training in China is concerned there is no question of not stating facts squarely and clearly. It is also no use overstating the position. As the House is aware the position is, a number of people were reported to have gone to China for training, they went there for that purpose, they received the training, they came back, there was no simple royal road for them to come back through, there were difficulties, and opposition from the people of Nagaland and Manipur. They came in small numbers. Nobody denies that. The facilities given by China would not amount to a friendly act because such a thing would not be done by any friendly country, any country that claims to have good relations. You know, Sir, that relations between India and China are such that it is not proper for me to say something. I am not fully aware of the basic facts of the relations between China and India. If the hon. Member wants more information on the subject he may address the Minister of External Affairs. So far as his question is concerned, I have already stated that this training took place long ago and these people have been coming in in small numbers and we have been dealing with them.

And, so far as church leaders are concerned we are quite aware that



[Shri Uma Shankar Dixit.]

certain amount of investigation did occur on their behalf. We are aware of it and we are not taking any light attitude about it.

12.46 hrs.

### MOTION FOR ADJOURNMENT

#### DISRUPTION OF RAILWAY SERVICES DUE TO MASS ABSENTEEISM BY LOCO RUNNING STAFF

श्री छटल बिहारी बाजपेयी (स्वालयर) लोको कर्मचारियों की हड़ताल के बारे में आप ने शायद इस आधार पर विचार नहीं किया कि शायद रेल मंत्री उस के बारे में बयान देने वाले हैं। लेकिन अध्यक्ष जी, हमारी मुश्किल यह है कि रेल मंत्री के बयान पर आप सवान तक पूछने की इजाजत नहीं देंगे।

अध्यक्ष महोदय अगर आप चाहेंगे तो इस पर . (व्यवधान)

श्री छटल बिहारी बाजपेयी अध्यक्ष जी, हड़ताल इसलिए हो रही है कि मई में जब लोको कर्मचारियों ने हड़ताल की थी और मंत्री जी ने जो आश्वासन दिए थे उन का पालन नहीं हुआ, सैकड़ों कर्मचारियों को नौकरी से अलग किया जा रहा है, उनकी सर्विस में ब्रीक हो रहा है। हम आप का मार्गदर्शन चाहते हैं। नियमों में ऐसा लिखा है कि

Rule 58 (vi) says:

"The motion shall not anticipate a matter, which had been previously appointed for consideration".

Consideration is something different from just making a statement by the Minister.

अगर आप उस बयान पर हर्षे बर्षा करने का मौका दें (व्यवधान) भाव मुकबार है, दो दिन छुट्टी होने वाली है, रेलें प्रस्तावित हैं, सारे देश का मातायात बंग हो गया।

अध्यक्ष महोदय . बर्षा प्राव क्या करना है। बाद में करिए, और एक, दो दिन बाद हासत ठीक नहीं हुई तो हमले सप्ताह देखेंगे।

श्री छटल बिहारी बाजपेयी : मई में जो इन्होंने आश्वासन दिए थे उन का पालन नहीं हुआ इसलिए कर्मचारी हड़ताल करने के लिए मजबूर हैं। हम उन का बयान सुन लेते तब आप हमारा (व्यवधान)

SHRI S. M BANERJEE (Kanpur):  
The Railway Officers are sabotaging the whole thing

रेल मंत्री (श्री एल० एन० निख) : आपकी सूचना सही नहीं है कि हमने जो आश्वासन दिया उमका कार्यान्वयन नहीं हो रहा है और इसलिए हड़ताल हा रही है। (व्यवधान)

श्री छटल बिहारी बाजपेयी . आप इन का बयान सुन कर, फंसला कीजिए। (व्यवधान)

श्री हुकम चन्द बछवाय (मुरैना) . मंत्री जी एयरकंडीशन्ड कमरे में बैठते हैं। (व्यवधान) यह जो कुछ कह रहे हैं वह सही है, और हम जो कह रहे हैं वह सही नहीं है। हम मंत्री महोदय के बयान पर सवाल नहीं पूछ सकते इसलिए आप काम रोको प्रस्ताव स्वीकार कर लें।

अध्यक्ष महोदय : आप सब लोग एक साथ बोल रहे हैं, कुछ समझ में नहीं आता . . . (व्यवधान)